

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4644  
ANSWERED ON:22.08.2000  
FORMATION OF LEGISLATIVE ASSEMBLY  
BHAWANA GAWALI (PATIL)

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government propose to accept the proposals regarding the formation of Legislative Councils in those States where only Legislative Assemblies exist;
- (b) if so, the names of the States in regard to which such demands are pending; and
- (c) the time by which the Legislative Councils are likely to be formed in those States?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) & (b): The subject matter of abolition/revival/creation of Legislative Councils in the States including proposals received from the States of Punjab, Tamil Nadu and Assam have been referred by the Ministry of Law, Justice & Company Affairs to the Inter State Council Secretariat for consideration by the Inter State Council.

(c): No time frame can be suggested for taking a decision in the matter.